

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

123. COMP.APPL. 333/2022

COMP.APPL. 563/2022

IN C.P 149/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: UOI MCA Through Rd West

V/s.

Zenith Birla (India) Limited

SECTION 221, 222, 241, 242, 246 r/w 339 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **25.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//